

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SIXTY-EIGHTH REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

EIGHTH LOK SABHA

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Eighth Lok Sabha)

TENTH REPORT

(Presented on 18-12-1985)

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Tenth Report.

2. The Committee met on 16 December, 1985 for classification and allocation of time for discussion of Bills (*vide* Appendix) under clauses (b) and (c) of rule 294 (1) of the Rules of Procedure.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time to four Bills specified in Appendix.

4. After considering all aspects of the Bills, the Committee recommend that (i) the Crop Insurance Corporation Bill, 1985 by Shri Balasaheb Vikhe Patil and (ii) the Constitution (Amendment) Bill, 1985 (*Amendment of article 311*) by Dr. Datta Samant, be placed in category 'A' and the remaining two Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Recommendations

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;
16 December, 1985
25 Agrahayana, 1907 (Saka)

M. THAMBI DURAI,
Chairman,
Committee on Private Members'
Bills and Resolutions.

APPENDIX

Sl. No.	Name of the Bill and the member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1	The Crop Insurance Corporation Bill, 1985 by Shri Balasaheb Vikhe Patil.	120 of 1985	A	2 hours
2	The Constitution (Amendment) Bill, 1985 (<i>Amendment of article 311</i>) by Dr. Datta Samant.]	185 of 1985	A	2 hours
3	The Constitution (Amendment) Bill, 1985 (<i>Amendment of article 16</i>) by Shrimati Jayanti Patnaik.	175 of 1985	B	2 hours
4	The Hindu Marriage (Amendment) Bill, 1985 (<i>Insertion of new Section 25A</i>) by Shrimati Jayanti Patnaik.	177 of 1985	B	2 hours